

NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17th March, 2020 to 31st March, 2020 will be taken up after 17th April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2020 (WEDNESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha

10:40 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt. Ltd. Vs. J & A Avenues India Pvt. Ltd & Ors. With	Swapnil Gupta	Saurabh Jain
2.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt. Ltd & Ors. With	M.L. Sharma	Saurabh Jain
3.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha- R2
4.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd. & Ors.	Chandan Dutta	Javed Akhter-R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 447 of 2020	Robin Chauhan Vs. Blue Star Ltd. & Anr.	Roshan Kumar	
6.	Comp. App. (AT) (Ins) No. 448 of 2020	S. Uma Devi Vs. M. Visvesvaraya Co-operative Ltd.	Vipul Kumar	
7.	Comp. App. (AT) (Ins) No. 449 of 2020	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd.	Ankur Mittal	Dhruv Surana

For Hearing (Part Heard)

8.	Comp. App. (AT) (Ins) No. 149-150 of 2020	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, Resolution Professional of Regent Granito (India) Ltd. & Ors. With	Natasha Dhruvan Shah	Pradhuman Gohil
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9.	Comp. App. (AT) (Ins) No. 169 of 2020	Shaileshbhai Maganbhai Patel, Vs. Arvind Gaudana Resolution Professional of Regent Granito (India) Ltd. & Ors.	Lalit M. Patel	A.J. Chaterjee Gautam Singh-RP
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Note: The Court will not sit after 01:00 PM

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By Order

**-sd/-
Registrar**